

No.F.34-AT(AHD)/25-26  
**INCOME-TAX APPELLATE TRIBUNAL**  
3<sup>RD</sup> FLOOR, ABHINAV ARCADE,  
NR. BANK OF BARODA, PRITAM NAGAR  
ELLISBRIDGE, AHMEDABAD  
Email : [ahmedabad.bench@itat.nic.in](mailto:ahmedabad.bench@itat.nic.in)

Date: 15.05.2025

**N O T I C E**

**NON-FUNCTIONING OF BENCHES OF ITAT, AHMEDABAD ZONE  
FROM 19.05.2025 TO 22.05.2025 & 26.05.2025 TO 29.05.2025**

The benches of ITAT, Ahmedabad Zone will observe summer vacation from **19.05.2025 to 22.05.2025** & from **26.05.2025 to 29.05.2025**.

1. There will be no sitting of the benches during above period.
2. Stay petitions shall be heard on 23.05.2025 & 30.05.2025.
3. Vacation bench requiring urgent hearing of appeals shall be constituted by the Hon'ble Vice-President (AZ).
4. During vacation, the Registry office shall function as usual.

By order,

  
Assistant Registrar

Copy to

1. O/o the Departmental Representative, ITAT, Ahmedabad Zone
2. The President/Secretary, ITAT Bar Association, Ahmedabad / Rajkot / Indore / Surat
3. Notice Board.